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Title: Introduction of the National Academic Depository Bill, 2011.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Sir, on behalf of Shri Kapil Sibal, I beg to move for leave to introduce a Bill to provide for maintenance of national database of academic awards in electronic format in a depository to be known as the National Academic Depository and for verification and authentication of such awards and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for maintenance of national database of academic awards in electronic format in a depository to be known as the National Academic Depository and for verification and authentication of such awards and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI V. NARAYANASAMY: I introduce\*\* the Bill.

*...(Interruptions)*

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 2 p.m.

**12.03½ hrs**

*The Lok Sabha then adjourned till Fourteen of the Clock.*

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**14.00 hrs**

*The Lok Sabha re-assembled at Fourteen of the Clock.*

*(Madam Speaker in the Chair)*